in favour of the least developed among developing countries and the land locked developing countries.

Foreign Exchange Rackets

2725. SHRI HARI KISHORE SINGH: Will the Minister of FINANCE be pleased to state the broad outlines of the steps recently taken or proposed to be taken with a view to break the foreign exchange rackets in the country?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): Offences relating to smuggling and foreign exchange rackets are often inter-linked. Therefore, orders of detention, earlier under MISA Ordinance and later under the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, have been issued in respect of persons connected with not only smuggling but also foreign exchange rackets.

Measures already taken such as setting up of preventive checks in vulnerable areas, the distribution centres and on the feeder roads, establishment of wireless communication net-work linking a number of points on the West Coast, augmentation of preventive staff and their equipment and acquisition of fast Norwegian launches fitted with Radar and other equipment are intended to curb not only smuggling but also the racketeering in foreign exchange.

The Kaul Committee had also made intended to curb not only smuggling of foreign exchange through invoice manipulation. Most of such recommendations as were accepted by the Government have since been implemented. The Foreign Exchange Regulations Act 1974. was replaced in 1973 by a new Act which provides for more stringent punishment and seeks to strengthen the provisions relating to evidence etc. in the light of the Law Commission's recommendations.

Sea-Crafts for anti-smuggling operations

2726. SHRI HARI KISHORE SINGH: Will the Minister of FINANCE be pleased to state:

(a) the number of sea craft available at present with Government for anti-smuggling operations;

(b) whether Government propose to acquire more sea craft for the purpose;

(c) what steps Government have taken to equip these craft with faster and modern equipment; and

(d) the financial implications thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE). (a) At present there are 46 sea craft available with Customs and Central Excise Departments which are being used for preventive and anti-smuggling work

(b) Yes, Siri

(c) and (d). Out of the 20 High Speed Medium Size Launches being imported from Norway, 10 have so far been received and are equipped with navigational radars, wireless equipment, light machine-guns, night-sights, echo-sounders, etc. The confiscated launches are also being provided with light machine-guns, wireless equipment and night-sights It is not possible to work out the overall expenditure on such equipment since the process of fitting some of the equipment is still in progress.

खनिज तथा धातु व्यापार निगम के स्टाक का जमा होना

2727. श्री शंकर दयाल सिंह :
श्री धामनकर :
श्री निम्बालकर :
डा० लक्ष्मीनारायण पांडे :

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) खनिज तथा धातु व्यापार निगम के पास 31 जनवरी, 1975 तक कितने

मूल्य का स्टाक जमा हो गया था तथा उक्त स्टाक का विवरण क्या है

(ख) उक्त स्टाक को न उठाने के क्या कारण हैं

(ग) क्या भारी मात्रा मे स्टाक जमा हो जाने के कारण निगम को वित्तीय सकट का सामना करना पड रहा है , और

(घ) इस जमा हुए स्टाक को उठवाने की सम्भाव्यता पैदा करने के लिए निगम द्वारा क्या कार्यवाही की जा रही है ?

वाणिज्य मंत्रालय में उप मंत्री (श्री विश्वनाथ प्रताप सिंह) : (क) लगभग 113 करोड रुपये जिसमे मुख्यत अलौह धातुए तथा इस्पात शामिल है ।

(ख) मख्य कारण है वित्तीय कठिनाई बिजली की कटौती, अन्तिम उत्पादो के लिए माग मे कमी तथा गिरती हुई अन्तर्राष्ट्रीय कीमतें ।

(ग) इससे निगम की मार्गोपायस्थिति पर पर्याप्त दबाव पड रहा है ।

(घ) वास्तविक प्रयोक्ताओ को अपने आवटन उठाने की सुविधाए प्रदान करके स्टाक कम करने के लिये कदम उठाये जा रहे हैं । इस अवस्था मे इन चीजो के निर्यात करने का विचार नही है ।

भारतीय पर्यटन विकास निगम द्वारा पांचवीं योजना के दौरान होटल खोलने का प्रस्ताव

2728. **श्री शंकर दयाल सिंह** : क्या **पर्यटन और नागर विमानन** मत्री यह बताने की कृपा करेगे कि .

(क) क्या भारतीय पर्यटन विकास निगम का विचार पाचवी योजना अवधि मे और अधिक होटल खोलने का है , और

(ख) यदि हा, तो तत्सबधी मुख्य बाते क्या है ?

पर्यटन और नागर विमानन मंत्रालय में राज्य मंत्री (श्री सुरेन्द्र पाल सिंह) · (क) और (ख) भारत पर्यटन विकास निगम की पाचवी पचवर्षीय योजना के मसौदे मे निम्नलिखित नए होटलो की स्थापना करने के प्रस्ताव सम्मिलित है · —

क्रम स०	होटल का स्थान	वर्ग	धारिता		(लाख रुपयो मे)		
			कमरे	शय्याये	अनुमानित लागत	पाचवी योजना व्यवस्था	छटी योजना ले जाए गए
1	नई दिल्ली	3 स्टार	600	1200	700	700	—
2	गोवा	समुद्र तटीय बिहार-स्थल	150	300	200	200	—
3	मैसूर	पैलेस होटल	69	130	73	65	—
4	पुरी	3—स्टार	75	150	60	60	—
5	कोवालम	समुद्रतटीय विहार-स्थल	150	300	250	10)	150

परतु योजना का पुनरीक्षण किया जा रहा है, स्कीमो का क्रियान्वयन सतोषजनक व्यवहार्यता अध्ययन हो जाने, सीमेंट के प्रयोग पर लगे प्रतिबध के हटाये जाने तथा साधनो की उपलब्धि पर भी निर्भर करेगा ।